(ख) जी हो । वर्ष 1980–81 से विपणन योजनाओं के झारम्भ होने से तैल अद्योग राज्य-वार ग्राधार पर पेट्रोलियम उत्पादों की डोलरशिपों/विपणन केन्द्रों के लिये 25 प्रतिशत का ग्रारक्षण बनाये हये हैं ।

(ग) म्रप्रैल-जून, 1989 की म्रवधि दौरान मारवाडा-कटनो में "ग्रन-सूचित जनजाति" श्रेणो के एक व्यक्ति को एक एल पो जी वितरण केन्द्र दिया गया है । इसके ग्रतिरिक्त ग्रनुसूचित जाति/ग्रन्सचित जनजाति श्रेणी के व्यक्तियों को 20 खुदरा बिकी केन्द्र (1987-88 तक की खुदरा विपणन योजना) भौर 13 एल पोंजी वितरण केन्द्र (1988--89 तक की एल पी जी विपणन योजना) टेने को तेल कम्पनियों की योजनाएँ đι

डीलरशिप/वितरण केन्द्रों को देने से पूर्व उठाये जाने वाले विभिन्न कदमों को टेखते हुये यह कहना तंभव नहीं है कि कब तक ये वास्तव में देदिये ज येंगे।

# हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड 🕈 पदोन्नतियों के नामलों में अनियमिततायें

680. श्रीमती सत्या बहिन : क्या पेट्रोलियम मौर प्राइतिक गैसे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्द्स्तान पेट्रोलियम कारपोरेेशन लिमिटेड में कर्म-**ज**ारियों तथा ग्रधिकारियों विशेषत : मनुसूचित जातियों के कर्मचारियों तथा मधिक रियों को पदोन्नति के मामले में मनियमिततायें बरती गई हैं ;

(ख) क्या यह भी सच है कि अनु-सूचित ज'तियों के इन कर्मचारियों ने जब मनने वरिष्ठ प्रधिकारियों से प्रतुरोध किया तो उन्हें सुदूर स्थानों पर स्थाना-न्तरित कर दियाँगया ; ग्रीर 

(ग) ऐसे कितने मामले विशेषतः दिल्ली स्थित कायलियों में हुये मामले, प्रकाश में प्राये हैं?

पेटोलियम ग्रीर प्राकृतिक गैस मंत्रा-लय के राज्य मंत्री (भी सह म दर्स) : (क) जी, नहीं ।

(ख) जी, नहीं ये स्थानान्तरेण भारत में स्थित हिन्दुस्तान पेट्रोलियम कारपोरेशन लि. के प्रांचलिक/क्षेत्रीय क) यालयों के नियंत्रणाधीन भौगोलिक क्षेत्रों में हैं।

(ग) उपर्युक्त (ख) को देखते हुये प्रश्न नहीं उठता ।

# Increase in the price of gas

681. SHRI CHIMANBHAI MEHTA; Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Gujarat Government has sent any proposal for reduction in the price of the gas sold in Gujarat, ;

(b) how many times the price of gas has been increased during the last thirty years;

(c) what was the price of gas ininitially fixed and what were the guidelines for increase in its price; and

(d) what are the international norms for fixing up prices of gas?

THE MINISTER OF STATE OF THE MINISTRY OF PETRQ-LEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) The Government of Gujarat had made certain suggestions regarding the manner in which prices of natural gas should be fixed.

(b) and (c) The prices of natural gas were fixed by Government of India for the first time in January 1987. The prices have not been increased since then.

(d) There is no standard international practice in fixing the price of ga.

### Representations for inclusion of drugs in Category-II

682. SHRI MOHD. KHALEE-LUR RAHMAN : Will the Minister OF INDUSTRY be pleased to state :

(a) what are the names of the drugs for whose inclusion in Category-II representations have been received ;

(b) when the representation, in case of each drug was received and whether the case of each drug has been studied by the Kelkar Committee:

(c) what are the findings in respect of each drug and by when the decision for inclusion of each drug in Category-II is likely to be taken; and

(d) what are the reasons for the delay in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL) : (a) to (d) Information will be collected and laid on the Table of Rajya Sabha.

#### Prices of imported bulk drugs sold by IDPL

683. SHRI ASHOK NATH VERMA : Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 1401 given in the Rajya Sabha on the 8th May, 1989 and state:

(a) what are the relevant provisions of various Acts and Orders regarding sale of imported bulk drugs by IDPL; 502 RS-7 (b) whether it is a fact that sales can be made at prices in accordance with CCI&E formula ; and

(c) Whether the prices of imported drugs sold by IDPL were fixed by his Ministry or by the CCI&E?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHE-MICALS AND PETROCHEMI-CALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) IDPL was allowed Import for stock and sale as per the provision of EXIM Policy.

(b) and (c) The prices charged by IDPL are as per DPCO/Pooled price.

### Price control on ORS

684. SHRI ASHOK NATH VERMA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 1448 given in the Rajya Sabha on the 8th May, 1989 and state :

(a) whether Ministry of Health had recommended the omission of Oral Rehydration Salt (ORS) from the list of Category-I drugs;

(b) whether it is a fact that 80 per cent of the market for this drug is controlled by one producer and the price being charged is 5 times the normal price which was fixed for some companies; and

(c) what are the prices of 10 different brands of ORS at present?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL) : (a) Oral Rehydration Salt (ORS) has been